

the year 1990-91. [Placed in Library See No. 1074/91]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1990-91 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1990-91. [Placed in Library See No. 1075/91]

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Science and Technology, Trivandrum, for the year 1989-90.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Science and Technology, Trivandrum, for the year 1989-90.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Science and Technology, Trivandrum, for the year 1989-90 together with Audit Report thereon.

(19) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above. [Placed in Library See No. 1076/91]

(20) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, for the year 1990-91 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Plasma Research, for the year 1990-91. [Placed in Library See No. 1077/91]

Review on the working and Annual Reports of Rashtriya Chemicals and Fertilizers L.T.d. for New Delhi for 1990-91, Projects and Development India L.T.d. for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilisers Limited for the year 1990-91.

(ii) Annual Report of the Rashtriya Chemicals and Fertilisers Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. 1078/91]

(b) (i) Review by the Government on the working of the Hindustan Fertiliser Corporation Limited, New Delhi, for the year 1990-91.

- (ii) Annual Reports of the Hindustan Fertilisers Corporation Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. 1079/91]
- (c) (i) Review by the Government on the working of the Projects and Development India Limited, for the year 1990-91.
- (ii) Annual Report of the Projects and Development India Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L.T. 1080/91]
- (d) (i) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1990-91.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1081/91]
- (e) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1990-91.
- (ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1082/91]
- (f) (i) Review by the Government on the working of the Fertilizers and Chemicals Travancore Limited, Cochin, for the year 1990-91.
- (ii) Annual Report of the Fertilizers and Chemicals Travancore limited, Cochin, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1083/91]
- (g) (i) Review by the Government on the working of the Bengal Chemicals and Pharmaceuticals Limited for the year 1990-91.
- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1084/91]
- (h) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited for the year 1990-91.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1085/91]
- (i) (i) Review by the Government on the working of the Hindustan Antibiotics Limited for the year 1990-91.
- (ii) Annual Report of the Hindustan Antibiotics Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General

- thereon. [Placed in Library See No. L.T. 1086/91]
- (j) (i) Review by the Government on the working of the Smith Stanistreet Pharmaceuticals Limited for the year 1990-91.
- (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1087/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Cooperative Limited for the year 1990-91 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Cooperative Limited for the year 1990-91 [Placed in Library See No. L. T. 1088/91]
- Review on the working and Annual Reports of Bharat Heavy Electronics Ltd. New Delhi for 1990-91 National Instruments Ltd. Calcutta for 1990-91 etc.**
- THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): I beg to lay on the Table:
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:-
- (a) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1990-91.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1089/91]
- (b) (i) A statement regarding Review by the Government on the working of the National Instruments Limited, Calcutta, for the year 1990-91.
- (ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L.T.1090/91]
- (c) (i) A statement regarding Review by the Government on the working of the Hindustan Machine Tools Limited for the year 1990-91.
- (ii) Annual Report of the Hindustan Machine Tools Limited for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L. T. 1091/91]
- (d) (i) A statement regarding Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapura, for the year 1990-91.
- (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapura, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. L.T. 1092/91]